# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 1009

### TO BE ANSWERED ON THE 28th JULY, 2021/06 SRAVANA, 1943 (SAKA)

SCHEME FOR DEVELOPMENT OF AREAS CLOSE TO INTERNATIONAL BORDERS

### **1009. SHRI SURENDRA SINGH NAGAR:**

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government has made any scheme/project for the welfare of people to fulfill the special developmental needs in remote and inaccessible areas which are close to international border to check their migration;
- (b) if so, the details thereof;
- (c) the quantum of funds allocated to achieve the targets of the said schemes/projects during the last three years; and
- (d) whether any diversion and misuse of sanctioned funds for the development of border areas has been done, if so, the details thereof?

#### ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NISITH PRAMANIK)

(a) to (b): For the welfare of border population, Border Area Development

Programme (BADP) is being implemented as a Core Centrally Sponsored

Scheme.

The programme covers border habitations located within 0-10 Km distance (crow – fly/ aerial distance) from the first habitation from International Boundary (IB).

#### R.S.US.Q NO. 1009 FOR 28.07.2021

At present, BADP is being implemented in more than 16000 habitations in 119 Districts of 16 States and 2 Union Territories abutting the International Boundary viz. Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, UT of Jammu & Kashmir and UT of Ladakh.

The programme envisages comprehensive development of border districts through (i) saturation of beneficiaries and ensuring creation of infrastructure in border district through convergence of various Government Schemes and (ii) schemes under BADP for filling up gaps to achieve desired levels of development.

(c): During the last three years i.e. 2018-19 to 2020-21, Rs.1659.18 crores have been released, towards Central Share, under BADP.

(d): Ministry of Home Affairs has not received any report/ complaint / grievance regarding diversion and misuse of funds, released under BADP, by implementing agencies in the States/UTs

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